

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HITACHI NEST CONTROL SYSTEMS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	HITACHI NEST CONTROL SYSTEMS PRIVATE LIMITED										
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/10/2011										
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, KARNATAKA										
4.	CORPORATE IDENTITY NUMBER ('CIN')/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	CIN: U33130KA2011PTC060750										
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UNIT NO S 704 7TH FLOOR WORLD TRADE CENTRE BRIGADE GATEWAY CAMPUS, NO. 26/1, DR. RAJKUMAR ROAD MALLESWARAM RAJAJINAGAR BANGALORE KA 560055 INDIA										
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	OCTOBER 4, 2018										
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	<table><tr><td>Name</td><td>HIMANSHU SRIVASTAVA</td></tr><tr><td>Address</td><td>E-1704, IREO UPTOWN SECTOR 66, GURGAON 122001, HARYANA, INDIA</td></tr><tr><td>Mobile</td><td>91 98104 42472</td></tr><tr><td>E-mail id</td><td>Himanshusrivastava.ca@gmail.com</td></tr><tr><td>IP Registration Number</td><td>IBBI/IPA-001/IP-P00163/2017-18/10332</td></tr></table>	Name	HIMANSHU SRIVASTAVA	Address	E-1704, IREO UPTOWN SECTOR 66, GURGAON 122001, HARYANA, INDIA	Mobile	91 98104 42472	E-mail id	Himanshusrivastava.ca@gmail.com	IP Registration Number	IBBI/IPA-001/IP-P00163/2017-18/10332
Name	HIMANSHU SRIVASTAVA											
Address	E-1704, IREO UPTOWN SECTOR 66, GURGAON 122001, HARYANA, INDIA											
Mobile	91 98104 42472											
E-mail id	Himanshusrivastava.ca@gmail.com											
IP Registration Number	IBBI/IPA-001/IP-P00163/2017-18/10332											
8.	LAST DATE FOR SUBMISSION OF CLAIMS	NOVEMBER 3, 2018										

Notice is hereby given that the Hitachi NeST Control Systems Private Limited has commenced voluntary liquidation on October 4, 2018.

The stakeholders of Hitachi NeST Control Systems Private Limited are hereby called upon to submit a proof of their claims, on or before November 3, 2018 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Himanshu Srivastava
Date: October 4, 2018
Place: Bangalore

HIMANSHU SRIVASTAVA
IBBI/IPA-00163/2017-18/10332